

VS-106

04-01-2022

अत्यंत महत्वपूर्ण / विधानसभा
विशेष पत्र वाहक / ई-मेल द्वारा

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
9वां तल, सी - विंग दिल्ली सचिवालय,
आई. पी. इस्टेट, नई दिल्ली-110002.

एफ.53(24)/अता./ ता प्र.सं.106/द्वि.सत्र का चतुर्थ भाग-2022/दिविस/श.वि./1333-35 दिनांक: 01-01-22

सेवा में,

उप सचिव (प्रश्न शाखा),
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,
पुराना सचिवालय, दिल्ली -110054.

विषय:-दिल्ली सातवीं विधानसभा के द्वि.सत्र का चतुर्थ भाग तारांकित /अतारांकित प्र. स. 106 मान्नीय
विधायक श्री गुलाब सिंह दिनांक 04.01.2022 को सदन की बैठक के सन्दर्भ में ।

महोदया / महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, मान्नीय मंत्री शहरी
विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित अग्रित कार्यवाही हेतु इस पत्र के साथ भेजी जा रही हैं।

संलग्न :- उपरोक्तानुसार

भवदीय,

उप-सचिव (संसदीय शाखा)

प्रतिलिपि सूचनार्थ प्रेषित :-

1. निजी सचिव, मान्नीय मंत्री शहरी विकास (दिल्ली सरकार) 7वां तल 'ए' विंग, दिल्ली सचिवालय नई दिल्ली ।
2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सहित ।

उप-सचिव (संसदीय शाखा)

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली


विधायक का नाम : श्री प्रकाश जसवाल - गुलाब सिंह

दिनांक : 04.01.2022

विधानसभा अतारांकित प्रश्न संख्या : 106

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	क्या मुख्यमंत्री सड़क योजना पुनः चालू करने की योजना है;	मुख्यमंत्री सड़क पुर्णनिर्माण योजना चालू है और वर्तमान वित्तीय वर्ष 2021-22 में 56.95 करोड़ की स्वीकृति पत्र दिया जा चुका है ।
ख	अगर हां, तो इसके लिए वित्तीय मंजूरी कब तक दी जाएगी पूर्ण विवरण दें; और	
ग	साल 2019 में मटियाला विधानसभा में मुख्यमंत्री सड़क योजना से कितना पैसा मंजूर किया गया, पूरी जानकारी दी जाए?	वित्तीय वर्ष 2019-20 में मुख्यमंत्री सड़क पुर्णनिर्माण योजना मटियाला विधान सभा के लिए कार्यों का विवरण अनुलग्नक 'क' पर संलग्न है ।


Dy. Secretary (U.D./P.C.)
Govt. of N.C.T. of Delhi
Delhi Secretariat
I.P. Estate, New Delhi-02

Details of proposals received during FY 2019-20 under MSPY Scheme in
respect of Matiala Assembly constituency AC-34

५०

S.no.	Name of work	Executing agency	Estimate Cost (In Lakh)	50% of the Estimate to be Released as 1st Installment (In Lakh)	Assembly Constituency	Remarks
1	Restoration of road from village Daulatpur to village khawad in Matiala Assembly Constituency AC-34.	I&FC	90.6	45	34	
2	Restoration of road from Shikarpur village Chowk to village khawad in Matiala Assembly Constituency AC-34.	I&FC	57.03	28.51	34	
3	Imp. Of street at Astha Apatment Sec-06, plot no-19B, Dwarka in Matiala Assembly Constituency AC-34	I&FC	24.65	12.32	34	
4	Restorration of road from village nanakheri to near village Dharampur MCD Toll Tax in Matiala Assembly Constituency AC-34	I&FC	69.91	34.95	34	
5	Imp of Street at Haneman Society, Sec-06 plot no -40 Dwarka in Matiala Assembly Constituency Ac-34	I&FC	32.81	16	34	
6	Imp of street at Manisha Tower, Sec-23, Plot no-7B Dwarka in matiala Assembly Constituency AC-34	I&FC	36.48	18.27	34	
7	Imp of street at Eligible society, Sec-10, Plot no-38 Dwarka in matiala Assembly Constituency AC-34	I&FC	25.36	12.68	34	
8	Imp. Dev. Of road in Mansaram park in AC-34 Matiala by Demolishing & Providing & Laying RMC in A Block and B Block in Mansaram park in ward No. 37S Matiyala najafgarh.	South DMC	0	0	34	Rejected
9	Imp. Dev of Sahyog vihar road and mansaram park road from sahyog Vihar Chowk near DEMS Offices to dwarka Sec-3 road in Sahyog vihar matiala road from shiv mandir to uttam nagar road from shiv mandir to uttam nagar road and from Dispensory in E-Block Mansarm Park To Phirni Road in Mansaram Park ward No. 37-S matiala NGZ.	South DMC	160.32	80.16	34	
10	Imp of Street at Khosla Apartment Sec-5, Plot No-16 Dwarka in matiala Assembly Constituency AC-34.	I&FC	26.19	13.09	34	
11	Imp. Of Street at lovely Home Apartment,Sec-5 Plot no. 5 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	83.44	41.72	34	

12	Imp. Of Street at Shivlok Apartment, Sec-6 plot No. 6, Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	32.28	16.14	34	
13	Imp. Of Street at Swami Dayannad Apartment, Sec-6 Plot No.5 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	46.1	23.05	34	
14	Imp. Of Street at New jai Bharat Apartment, CGHS Sec-4 Plot No.5 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	29.36	14.68	34	
15	Imp. Of Street at Ispatika Apartment, Sec-4 Plot No.29 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	19.4	9.7	34	
16	Imp. Of Street Gulshan-E- Iqbal (Palam Court), Sec-19B, Plot No.3 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	41.33	20.66	34	
17	Imp. Of Street at Surya Apartment, Sec-6 Plot No. 14 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	37.43	18.71	34	
18	Imp. Of Street at Apporva Apartment, Sec-5 Plot No.4 Dwarka in Matiyala Assembly Constituency AC-34.	I&FC	37.71	18.85	34	
19	Imp of street at Krishna Garden NTPC, Society, Sec-19B Plot no. 10 dwarka In matiala Assiebly Constituency, AC-34	I&FC	14.54	7.27	34	
20	Imp of street at navsanjivan CGHS Society, Sec-12 Plot no. 1 Dwarka in matiala Assembly Constituency, AC-34	I&FC	16.02	8.01	34	
21	Imp of street at Gyan Shkati Society, Sec-6 Plot No.7 Dwarka in Matiala Assembly Constituency, AC-34	I&FC	34.55	17.27	34	
22	Imp of Street at Shri Ram, Sec-4 Plot No. 32 Dwarka in Matiala Assembly Constituency, AC-34	I&FC	28.17	14.08	34	
23	Imp of Street at Shivani At Shivani Apartment CGHS, Sec-12 Plot no. 18 Dwarka in Matiala Assembly Constituency , AC-34	I&FC	34.22	17.11	34	
24	Imp of Street at Shivani At Kesarwani Apartment Sec-5 Plot no. 4 Dwarka in Matiala Assembly Constituency , AC-34	I&FC	29.82	14.91	34	
25	Imp of Street at Shivani At Himachal Apartment CGHS, Sec-5 Plot no. 21 Dwarka in Matiala Assembly Constituency , AC-34	I&FC	36.62	18.31	34	

26	Imp of Street at Shivani At Satyam Apartment, Sec-18 Plot no. 2Dwarka in Matiala Assembly Constituency , AC-34	I&FC	27.25	13.62	34	
27	Imp of Street at Shivani At Naveen Apartment, Sec-5 Plot no. 13 Dwarka in Matiala Assembly Constituency , AC-34	I&FC	23.8	11.9	34	
28	Imp of Street at DJA, Sec-13 Plot no. 1A Dwarka in Matiala Assembly Constituency , AC-34	I&FC	4.46	2.23	34	
29	Imp of Street at JDM Apartment Plot No 11, Sec-5 dwarka in Matiala Assembly Constituency , AC-34	I&FC	35.28	17.64	34	
30	Imp and Dev of roads From H. No. 266 to Transformer by pdg. RMC in Sec-12 Pocket-8 in ward No.36-S, Dwarka-A/NGZ.	South DMC	11.12	5.56	34	
		Total	1146.25	573.1		